

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.08.2022 (WEDNESDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### **For Admission (Fresh Cases)**

| S. No. | Case No.                        | Name of the parties  | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------|--|------------------------|-------------------------|
| 1.     | Comp. App. (AT) No. 144 of 2022 | Asset Reconstruction Company (India) Ltd.<br>Vs.<br>Jyoti Overseas Ltd. & Anr. | Usha Singh             | Abhishek Naik           |
| 2.     | Comp. App. (AT) No. 151 of 2022 | Subham Cements Pvt. Ltd.<br>Vs.<br>Jasjit Pal & Ors.                           | Nitin Kr. Chahar       | Soumya Dutta            |

### **For Hearing**

|    |   |  |                    |   |
|----|---|--|--------------------|---|
| 3. | Competition App. (AT) No. 96 of 2018<br><br>(PH)    | Karnataka Film Chamber at Commerce (KFCC) & Anr.<br>Vs.<br>Competition Commission of India & Anr.<br><br><b>With</b> | Aakanksha Kaul     | Mayank Bansal-R1                                |
| 4. | Compensation Application No. 02 of 2019<br><br>(PH) | G. Krishna Murthy<br>Vs.<br>Karnataka Film Chamber of Commerce & Ors.  | Aniruddha Deshmukh | Aakanksha Kaul                                  |
| 5. | Competition App. (AT) No. 23 of 2019                | Sun Electronics Pvt. Ltd.<br>Vs.<br>Electek Solutions Pvt. Ltd. & Ors.   | Anirudh            | Jasdeep Singh Dhillon –R1<br>Pankaj Bhagat-R2,4 |

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar